

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 414 of 1996

Friday this the 28th day of June, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Madhusoodhanan Nair R.  
Kallaravila Puten Veedu,  
Kodunganoor PO,  
Thiruvananthapuram. .... Applicant

Vs.

1. Union of India, represented by  
its Secretary, Ministry of  
Communications, New Delhi.
2. Assistant Superintendent of Post  
Offices, Trivandrum East Sub Division,  
Peroorkada,  
Thiruvananthapuram.
3. Superintendent of Post Office,  
Thycadu,  
Thiruvananthapuram. .... Respondents

(By Advocate Mr. M.A.Shekik for TPM Ibrahim Khan)

The application having been heard on 28th June, 1996  
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a direction to interview  
him and appoint him as Postman, Kodunganoor Post Office.  
The basis of his claim is that he is "experienced and  
qualified to be considered for appointment, by reason  
of his substitute service."

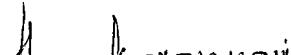
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2. Applicant has not made any attempt to substantiate his claims. On the contrary Standing Counsel for Respondents referred to the rules and the method of recruitment. Applicant appears to be unaware of the rules on the subject. Substitute service is not the basis for appointment.

3. Application is without any semblance of merit and is dismissed. No costs.

Dated the 28th day of June, 1996.

  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

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